

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 4178
TO BE ANSWERED ON 29.03.2022**

Maternity Benefits to Women Players

4178. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that many women players do not get maternity benefits due to absence of law in the sports sector;

(b) if so, the details thereof;

(c) whether the Government has any proposal to extend maternity benefits like paid leaves or other maternity benefits to all the active women players in the country; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) to (b): Sports persons, including women sports persons, recruited in various Ministries, Departments, Autonomous Bodies, Public Sector undertakings get benefits like paid leaves or maternity benefits in accordance with the extant guidelines/instructions of their respective Organization.

(c) to (d): No Sir, All employees, including women sports persons, are availing benefits in accordance with the guidelines/applicable in the organization where they are employed.
